

Central Administrative Tribunal, Principal Bench

Review Application No.93 of 2001  
(in O.A.No.243 of 1999)

New Delhi, this the 26th day of February, 2001

Mahendrajit Singh, S/o Late Sardar Gurbux Singh, R/o House No.SPPG 8/A, East Railway Colony, Bhopal, working as Assistant Chief Reservation Supervisor. - Applicant

Versus

1. General Manager, Central Railways, Mumbai.
2. Divisional Railway Manager, Habibganj, Bhopal, M.P.
3. Divisional Railway Manager (Personnel), Habibganj, Bhopal, M.P.
4. Divisional Railway Manager (Commercial), Habibganj, Bhopal, M.P. - Respondents

O R D E R (in circulation)

By V.K.Majotra, Member(A) -

This application has been made seeking review of our order dated 1.11.2000 passed in OA 243/99. Aforesaid order dated 1.11.2000 was passed when nobody had come present on behalf of applicant in terms of provisions of Rule 15 of Central Administrative Tribunal (Procedure) Rules, 1987. The order was passed on merits after taking into consideration respective pleadings of the parties.

2. Through this application applicant is attempting at re-arguing entire matter afresh, which is beyond the scope and ambit of a review application. The review application is rejected at the circulation stage itself.

V.K.Majotra  
(V.K.Majotra)

Member (A)

Lakshmi Swaminathan  
(Smt.Lakshmi Swaminathan)  
Vice Chairman (J)

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